

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

Petition(s) for Special Leave to Appeal (Civil) No(s).1 0 6 0 6 / 2 0 0 6

S H E S H M A N I S H U K L A

Petitioner(s)

V E R S U S

D . I . O . S D E O R I A & O R S

Respondent(s)

(With prayer for interim relief and office report)

Date: 2 9 / 0 7 / 2 0 0 8 This Petition was called on for hearing today.

For Petitioner(s)

Ms Charu Singhal, A Dv.
M/S Manoj Swarup & Co., Adv.

For Respondent(s)

Ms. Pur ni m a Bhat, Adv.
Ms. Mona Rajvans hi , Adv

UPON hearing counsel the Court made the following
O R D E R

IA No.1 is allowed.

File affidavit with proof of dasti service in respect of
respondent Nos. 1 and 4.

List again on 3.9. 2 0 0 8 .

(M.P. B H A D R A N)
Registr a r

hj